

ORDER SHEET

O.A./MA/RA/CP NO. 1291 OF 20 05

(17)

Applicant/s Dr. R.K. Verman Respds. V.O.I.L. O.S.Advocate for Applicant/s Amit Kumar Advocate for Respondent/s Mamraj Kumar
R.K. Nigam

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>13</u>
5/Jan 31/10/08	<u>15/X/08.</u> Learned Counsel for the applicant states that the applicant has received the order dt 1/8/08 during the pendency of the OA, learned counsel for the respondents submits that having regard to the order passed by the respondents on 1/8/08, this OA does not survive for consideration. In view of the above fact, learned Counsel for the applicant seeks permission & liberty to agitate against the aforesaid order dt 1/8/08 in the appropriate forum. Accordingly liberty is given to agitate the same in accordance with law before the appropriate forum. In view of this, OA is dismissed. <u>M. Nigam</u> (Mrs. M. Gautam) M(A) <u>Ashok S. Karamad</u> (Ashok S. Karamad) M(3)	Contd. On Sheet No. _____